

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 303
522/252/ND/2020

IN THE MATTER OF:
Mukesh Kumar Gupta

...APPELLANT

Vs.

ROC of Delhi and Haryana

...RESPONDENT

Section
Under Section 252

Order delivered on 24.12.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

For the ROC

For the Income Tax Department

:

:Mr. M. Yadubhushana Rao, AROC.

:

ORDER

None appeared at the time of Virtual Hearing of the matter except AROC.

Therefore, in the interest of justice, matter is adjourned to 27.01.2021.

— Sd —

(V.K. Subburaj)
Member (T)

— Sd —

(P.S.N. Prasad)
Member (J)